

FORM 21D

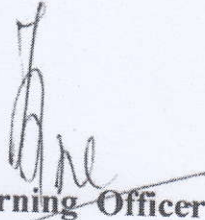
(See rule 64)

(For use in Election to fill a casual vacancy when seat is contested)

Declaration of the result of Election under section 66 of the Representation of the People Act, 1951.

Bye-Election to the House of the People from the 2-Srinagar Parliamentary Constituency in Jammu and Kashmir.

In pursuance of the provisions contained in section 66 of the Representation of the People Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that Shri Farooq Abdullah R/O 24-Gupkar Road Srinagar sponsored by Jammu and Kashmir National Conference has been duly elected to fill the seat in that House from the above constituency.



Returning Officer

2-Srinagar Parliamentary Constituency

Place: SKICC, Srinagar

Date: 15-04-2017

FORM 21E*(See Rule 64)***Election to the House People from the 2-Srinagar Parliamentary Constituency****Return of Election**

Serial No.	Name of Candidate	Party affiliation	Number of votes polled
1.	Farooq Abdullah	Jammu and Kashmir National Conference	48555
2.	Nazir Ahmad Khan	Jammu and Kashmir Peoples Democratic Party	37779
3.	Bikram Singh	J&K Liberal Democratic Party	497
4.	Chetan Sharma	Akhil Bharat Hindu Mahasabha	198
5.	Sajad Reshi	Rashtriya Samajwadi Party (Secular)	155
6.	Mirza Sajad Hussain Beigh	Independent	363
7.	Gh Hassan Dar	Independent	199
8.	Farooq Ahmad Dar	Independent	630
9.	Mehraj Khourshid Malik	Independent	575

Total number of electors: **1261395**.

Total number of valid votes polled: **88951**

Total number of rejected votes: Nil

Total number of tendered votes: Nil

I declare that-

Shri. Farooq Abdullah of 24-Gupkar Road Srinagar has been duly elected to fill the seat.

Place: SKICC Srinagar.

Date: 15-04-2017


Returning Officer,

2-Srinagar Parliamentary Constituency